

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. *49
ANSWERED ON 03/02/2026

TRAINING PROGRAMMES FOR PANCHAYAT MEMBERS

*49. SHRI ANUP SANJAY DHOTRE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the steps being taken to strengthen the capacity of Panchayats in Akola and Washim districts of Maharashtra;
- (b) whether there are any training programmes for Panchayat members and officials to enhance their skills and knowledge, if so, the details thereof;
- (c) the manner in which the citizens are being involved in the planning and decision-making process at the Panchayat level in Akola and Washim districts of Maharashtra; and
- (d) whether there are any initiatives to promote transparency and accountability in functioning of Panchayats, if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 49 ANSWERED ON 03/02/2026 REGARDING “TRAINING PROGRAMMES FOR PANCHAYAT MEMBERS”.

(a) & (b) Panchayat, being “Local Self Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus, providing support to strengthen Panchayat capacity is primarily the responsibility of States/UTs. However, the Ministry is implementing a Centrally Sponsored Scheme called Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23, with the main objective of supporting the capacity building of Panchayati Raj institutions (PRIs) by imparting training to Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles, enabling Gram Panchayats to function effectively across all States/UTs, including Akola and Washim districts of Maharashtra.

Under the scheme, capacity building and training for elected representatives, functionaries, and other stakeholders of Panchayats are supported under different categories, viz. basic orientation and refresher training, thematic training, specialized training, Panchayat development plan training, etc. Additionally, the scheme also supports exposure visits, development of training modules and materials, etc.

Further, to enhance skills and knowledge, a major step has also been taken to build capacity and train elected representatives and functionaries of Panchayats through institutes of excellence such as IIMs/IITs under the Leadership/Management Development Program (MDP). So far, 3381 participants have been provided training under MDP.

The Ministry of Panchayati Raj, in collaboration with IIM Ahmedabad, has also developed a training module on Own Source Revenue (OSR) to strengthen the financial self-reliance of Gram Panchayats. The module helps elected representatives and Panchayat functionaries understand how OSR is generated through tax and non-tax sources. So far, 1,78,405 participants have been trained in OSR.

Additionally, the Ministry has launched a Specialized Training Module for the capacity building of Women Elected Representatives (WER) of Panchayati Raj Institutions. The focus of this training module is to build the capacity of WERs across different aspects of rural governance and enhance their knowledge and practical skills for the effective discharge of roles and responsibilities as elected representatives, thereby promoting women-led governance. A total of 64863 WERs (as on 31st December 2025) have been trained on this Specialized Module.

In addition to training interventions, the scheme supports institutional strengthening and the creation of basic infrastructure for capacity building at the Panchayat level. This includes support for establishing institutional mechanisms for training and capacity building, and for creating Panchayat infrastructure such as Gram Panchayat Bhawans, computer facilities, and the co-location of Common Service Centres (CSCs) in panchayat office premises, on a limited scale. During F.Y. 2025–26, construction of 1,644 Panchayat Bhawans, procurement of 19,472 computers, and co-location of 1,674 CSCs were approved under the scheme.

State/UT-wise participants trained under the Revamped RGSA during 2025-26 (as on 31st Dec. 2025) are attached in **Annexure-I**. As reported by the State Government of

Maharashtra, district-wise details of participants trained, construction of Gram Panchayat Bhavans, and co-location of CSCs sanctioned for Akola and Washim districts are placed in **Annexure-II**.

(c) As per Article 243G of the Constitution, Panchayats are mandated to prepare plans for economic development and social justice. Accordingly, Panchayats prepare Gram Panchayat Development Plans (GPDPs) annually to ensure optimal utilisation of their available financial resources. To ensure active citizen participation in the planning process, the Ministry of Panchayati Raj has been rolling out the People's Plan Campaign (PPC), branded as 'Sabki Yojana Sabka Vikas', since 2018 to prepare PDPs. The campaign runs from 2nd October each year till the end of the financial year, in a structured manner, to prepare the plan for the next financial year across the country, including Akola and Washim districts of Maharashtra. The Ministry has issued guidelines and provided capacity-building support, planning templates, and digital tools to all States and Union Territories to prepare PDPs. As reported by the State of Maharashtra, the status of GPDP preparation for the plan year 2025-26 for the Akola and Washim districts is attached as **Annexure-II**. State/UT-wise details are attached at **Annexure -III**.

(d) Under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry is implementing the e-Panchayat Mission Mode Project (MMP) to promote transparency, accountability and efficiency in Panchayat functioning. As part of the e-Panchayat MMP, the eGramSwaraj application supports digital planning, accounting, monitoring and online payments at the Panchayat level. Its integration with the Public Financial Management System (PFMS) enables online payments to vendors and service providers, thereby streamlining fund flows. During FY 2025-26, 2,53,935 Gram Panchayats across the country uploaded their Gram Panchayat Development Plans (GPDPs), and more than Rs. 43,000 crore was transferred through the eGramSwaraj-PFMS interface.

To enhance transparency in procurement, eGramSwaraj has been integrated with the Government e-Marketplace (GeM), enabling Panchayats to procure goods and services on GeM through eGramSwaraj.

For citizen-centric transparency, applications such as Meri Panchayat provide public access to information on Panchayat planning, activities, and work progress. Panchayat NIRNAY is an online application that provides access to data and reports on Gram Sabha meetings and Panchayat operations.

Further, AuditOnline, launched in April 2020, facilitates online audits of Panchayat accounts, including the utilisation of Central Finance Commission grants, thereby promoting transparency in financial management.

ANNEXURE-I

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Starred Question No.49 to be answered on 03/02/2026 regarding Rashtriya Gram Swaraj Abhiyan

State/UT-wise participants trained under the Revamped RGSA during 2025-26 (as on 31st Dec. 2025)

Sl. No	States	Participants trained
1	Andaman & Nicobar Islands	2676
2	Andhra Pradesh	335565
3	Arunachal Pradesh	8844
4	Assam	75879
5	Bihar	129690
6	Chhattisgarh	77185
7	Dadra & Nagar Haveli and Daman and Diu	1812
8	Goa	1899
9	Gujarat	22243
10	Haryana	90758
11	Himachal Pradesh	11660
12	Jammu & Kashmir	24439
13	Jharkhand	89587
14	Karnataka	211880
15	Kerala	54944
16	Ladakh	426
17	Lakshadweep	0
18	Madhya Pradesh	204241
19	Maharashtra	73368
20	Manipur	3771
21	Meghalaya	13788
22	Mizoram	5689
23	Nagaland	2389
24	Odisha	192849
25	Puducherry	0
26	Punjab	83524
27	Rajasthan	278542
28	Sikkim	3838
29	Tamil Nadu	67009
30	Telangana	13175
31	Tripura	34519
32	Uttarakhand	73135
33	Uttar Pradesh	261263

34	West Bengal	183330
35	NIRDPR and Others	1839
	Total	26,35,756

Source: as per information available on Training Management Portal (TMP)

Annexure-II

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Starred Question No.49 to be answered on 03/02/2026 regarding Rashtriya Gram Swaraj Abhiyan

Details of participants trained, construction of Gram Panchayat Bhawans, co-location of CSCs sanctioned and Gram Panchayat Development Plan (GPDP) uploaded on e-GramSwaraj in Akola and Washim districts

Sl. No.	Component	Akola	Washim
1	Capacity Building & Training	1598	1989
2	Gram Panchayat Bhawan and CSC Co-location sanctioned	20	25
3	GPDP uploaded for Plan year 2025-26	534	491

Source: As per the information shared by the State of Maharashtra.

Annexure-III

Annexure referred to in reply to part (c) of the Lok Sabha Starred Question No.49 to be answered on 03/02/2026 regarding Rashtriya Gram Swaraj Abhiyan

State/UT-wise Gram Panchayat Development Plan (GPDP) uploaded on e-GramSwaraj for the Plan year 2025-26

Sl. No.	States/UTs	Total Number of Gram Panchayats & Equivalent	GPDP uploaded
1	Andaman And Nicobar Islands	70	69
2	Andhra Pradesh	13326	13320
3	Arunachal Pradesh	2108	2093
4	Assam	2664	2255
5	Bihar	8053	8053
6	Chhattisgarh	11693	11647
7	Goa	191	191
8	Gujarat	14619	14563
9	Haryana	6230	6221
10	Himachal Pradesh	3615	3608
11	Jammu And Kashmir	4291	4291
12	Jharkhand	4347	4343
13	Karnataka	5949	5941
14	Kerala	941	941
15	Ladakh	193	191
16	Lakshadweep	10	0
17	Madhya Pradesh	23011	22978
18	Maharashtra	27994	27909
19	Manipur	3810	161
20	Meghalaya	0	0
21	Mizoram	855	812
22	Nagaland	1327	0
23	Odisha	6794	6793
24	Puducherry	108	0
25	Punjab	13236	13172
26	Rajasthan	13129	11173
27	Sikkim	199	199
28	Tamil Nadu	12482	12441
29	Telangana	12849	10548
30	The Dadra And Nagar Haveli And Daman And Diu	50	38
31	Tripura	1194	1193

32	Uttarakhand	7817	7763
33	Uttar Pradesh	57695	57691
34	West Bengal	3339	3337
Total Count		264189	253935

Source: As per eGS Portal as on 29th January, 2026 (<http://egramswaraj.gov.in>)